

**DATE FIXED ON MENTION SLIPS RECEIVED THROUGH E-MAIL BEFORE
COURT NO. 1**

SL NO.	CASE NO.	DATE FIXED FOR	NAME OF ADVOCATE
1.	LPA 24/2022	22.02.2022	Mr. Sumeet Gadodia
2.	LPA 270/2021	23.02.2022	Mr. Gopal Prasad Mahanty
3.	WPT 433/2022	23.02.2022	Mr. Vipul Poddar
4.	WPS 1148/2020	24.02.2022	Mr. Navin Kumar

MENTIONING REPORT COURT NO 04			
Date : 07/02/2022			
S.NO	CASE TYPE	CASE NO.	REMARKS
1	Cr.A(DB)	175/19	NO ORDER
2	Cr.A(DB)	396/21	NO ORDER
3	Cr.A(DB)	109/20	NO ORDER
4	Cr.A(DB)	285/14	NO ORDER
5	Cr.A(DB)	441/18	NO ORDER
6	Cr.A(DB)	1047/12	NO ORDER
7	Cr.A(DB)	994/19	NO ORDER
8	BA	11506/21	NO ORDER
9	BA	926/22	NO ORDER
10	Cr.M.P.	2426/21	NO ORDER
11	Cr.M.P.	3174/21	NO ORDER

MENTIONING REPORT COURT NO 04			
Date : 08/02/2022			
S.NO	CASE TYPE	CASE NO.	REMARKS
1	Cr.A(SJ)	709/19	NO ORDER
2	Cr.A(DB)	891/16	NO ORDER
3	Cr.A(DB)	604/18	NO ORDER
4	Cr.A(DB)	1035/17	NO ORDER
5	Cr.A(DB)	332/18	NO ORDER
6	Cr.A(DB)	169/21	NO ORDER
7	Cr.A(DB)	87/20	NO ORDER
8	Cr.A(DB)	233/20	NO ORDER
9	Cr.A(DB)	1644/17	NO ORDER
10	Cr.A(DB)	133/21	NO ORDER
11	Cr.M.P.	306/21	NO ORDER
12	Cr.M.P.	187/22	NO ORDER
13	Cr.M.P.	TOKEN NO 2898/22	NO ORDER
14	Cr.M.P.	TOKEN NO 2817/22	NO ORDER
15	WPS	2525/14	NO ORDER

MENTIONING REPORT COURT NO 04			
Date : 09/02/2022			
S.NO	CASE TYPE	CASE NO.	REMARKS
1	Cr.A	260/21	NO ORDER
2	Cr.A(DB)	439/14	NO ORDER
3	Cr.A(DB)	17/21	NO ORDER
4	Cr.A(DB)	489/19	NO ORDER

5	Cr.A(DB)	320/20	NO ORDER
6	Cr.A(DB)	42/20	NO ORDER
7	Cr.A(DB)	182/22	NO ORDER
8	Cr.A(DB)	256/20	NO ORDER
9	Cr.A(DB)	547/20	NO ORDER
10	Cr.A(DB)	238/20	NO ORDER
11	Cr.A(DB)	340/20	NO ORDER
12	Cr.A(DB)	06/20	NO ORDER
13	Cr.A(DB)	184/22	NO ORDER
14	Cr.A(DB)	891/16	NO ORDER
15	BA	936/22	NO ORDER
16	BA	787/22	NO ORDER
17	BA	742/22	NO ORDER
18	Cr.M.P.	TOKEN NO 2898/22	NO ORDER
19	WPS	5043/13	NO ORDER

MENTIONING REPORT COURT NO 04			
Date : 10/02/2022			
S.NO	CASE TYPE	CASE NO.	REMARKS
1	Cr.A(DB)	145/20	NO ORDER
2	Cr.A(DB)	184/21	NO ORDER
3	Cr.A(DB)	612/12	NO ORDER
4	Cr.M.P.	187/22	NO ORDER
5	Cr.M.P.	3170/21	NO ORDER

MENTIONING REPORT COURT NO 04			
Date : 11/02/2022			
S.NO	CASE TYPE	CASE NO.	REMARKS
1	Cr.A(DB)	273/20	NO ORDER
2	Cr.A(DB)	78/18	NO ORDER
3	Cr.A(DB)	607/20	NO ORDER
4	Cr.A(DB)	310/20	NO ORDER
5	Cr.A(DB)	441/18	NO ORDER
6	Cr.A(DB)	1028/19	NO ORDER
7	Cr.A(DB)	946/19	NO ORDER
8	Cr.A(DB)	166/20	NO ORDER
9	Cr.A(DB)	1168/19	NO ORDER
10	Cr.A(DB)	1194/19	NO ORDER
11	Cr.A(DB)	182/20	NO ORDER
12	Cr.A(DB)	514/20	25-02-2022 AT 2:15 PM
13	WPS	2631/18	04-03-2022 AT 2:15 PM

14	Cr.M.P.	TOKEN NO 2898/22	NO ORDER
15	Cr.A(DB)	190/20	NO ORDER
16	CONT(C)	78/20	NO ORDER

MENTIONING REPORT COURT NO 04			
Date : 14/02/2022			
S.NO	CASE TYPE	CASE NO.	REMARKS
1	Cr.A(DB)	353/21	NO ORDER
2	Cr.A(DB)	984/19	NO ORDER
3	Cr.A(DB)	771/18	NO ORDER
4	Cr.A(DB)	397/20	NO ORDER
5	Cr.A(DB)	1633/17	NO ORDER
6	Cr.A(DB)	14/21	NO ORDER
7	Cr.A(DB)	677/17	NO ORDER
8	Cr.A(DB)	145/20	NO ORDER
9	Cr.A(DB)	488/14	NO ORDER
10	Cr.A(DB)	213/20	NO ORDER
11	Cr.A(DB)	1292/	NO ORDER
12	Cr.A(DB)	497/20	NO ORDER
13	Cr.A(DB)	1256/19	NO ORDER
14	Cr.A(DB)	46/15	NO ORDER
15	Cr.A(DB)	575/19	NO ORDER
16	Cr.A(DB)	181/11	NO ORDER
17	Cr.A(DB)	876/13	NO ORDER
18	Cr.A(DB)	1127/19	NO ORDER
19	Cr.A(DB)	27/22	NO ORDER
20	Cr.A(DB)	32/22	NO ORDER
21	Cr.A(DB)	48/22	NO ORDER
22	Cr.A(DB)	33/22	NO ORDER
23	Cr.A(DB)	29/22	NO ORDER
24	Cr.A(DB)	105/22	NO ORDER
25	Cr.A(DB)	263/22	NO ORDER
26	Cr.A(DB)	79/22	NO ORDER
27	Cr.A(DB)	309/21	NO ORDER
28	Cr.A(DB)	284/21	NO ORDER
29	ABA	8906/21	NO ORDER
30	WPC	7100/16	NO ORDER
31	WPC	5503/15	NO ORDER

MENTIONING REPORT COURT NO 04			
Date : 15/02/2022			
S.NO	CASE TYPE	CASE NO.	REMARKS

1	Cr.A(DB)	876/13	NO ORDER
2	Cr.A(DB)	181/11	NO ORDER
3	Cr.A(DB)	17/11	NO ORDER
4	Cr.A(DB)	407/14	NO ORDER
5	Cr.A(DB)	322/19	NO ORDER
6	Cr.A(DB)	294/21	NO ORDER
7	Cr.A(DB)	295/21	NO ORDER
8	Cr.A(DB)	185/21	NO ORDER
9	Cr.A(DB)	396/21	NO ORDER
10	Cr.A(DB)	521/20	NO ORDER
11	Cr.A(DB)	1399/16	NO ORDER
12	WPC	7100/16	NO ORDER
13	Cr.M.P.	269/22	NO ORDER

MENTIONING REPORT COURT NO 04

Date : 16/02/2022

S.NO	CASE TYPE	CASE NO.	REMARKS
1	CONT(C)	78/20	NO ORDER
2	Cr.M.P.	353/22	NO ORDER
3	Cr.M.P.	187/22	NO ORDER
4	Cr.A(DB)	1098/18	NO ORDER
5	Cr.A(DB)	297/21	NO ORDER
6	Cr.A(DB)	537/19	NO ORDER
7	Cr.A(DB)	1296/18	NO ORDER
8	BA	1087/22	NO ORDER
9	BA	926/22	NO ORDER
10	BA	533/22	NO ORDER

LIST AND COMPUTER

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 17-02-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	CONT CVL	293/2021	Allowed for 25-02-2022	
2	WPC	215/2022	Allowed for 22-02-2022	
3	WPT	1949/2021	PENDING	
4	WPT	23/2022	Allowed for 22-02-2022	
5	WPT	675/2022	PENDING	Allowed for 22-02-2022
6	WPT	945/2020	PENDING	Allowed for 23-02-2022

MENTIONING REPORT COURT NO 13

Date : 17/02/2022

S.NO	CASE TYPE	CASE NO.	REMARKS
1	TOKEN NO	1022/22	28-02-2022
2	TOKEN NO	982/22	02-03-2022
3	TOKEN NO	1008/22	02-03-2022
4	WPC	230/22	02-03-2022
5	WPC	601/22	07-03-2022
6	WPC	1450/19	07-03-2022
7	WPC	187/22	14-03-2022
8	WPC	410/22	08-03-2022
9	WPC	992/20	AFTER 3 WEEK
10	FILING NO	996/22	AFTER 3 WEEK
11	WPC	4264/21	AFTER 4 WEEK
12	WPC	5380/21	AFTER 4 WEEK
13	WPC	4310/21	AFTER 5 WEEK
14	WPC	1790/21	AFTER 5 WEEK
15	WPC	4344/21	AFTER 5 WEEK
16	WPC	4341/21	AFTER 5 WEEK
17	WPC	1809/21	AFTER 4 WEEK
18	WPC	402/21	USUAL COURSE
19	WPC	578/21	USUAL COURSE
20	WPC	4836/21	USUAL COURSE
21	WPC	4780/21	USUAL COURSE
22	WPC	1773/20	USUAL COURSE
23	WPC	4622/19	USUAL COURSE
24	WPC	2186/18	USUAL COURSE
25	WPC	2150/18	USUAL COURSE
26	WPC	3362/19	USUAL COURSE
27	WPC	4626/19	USUAL COURSE
28	WPC	5140/21	USUAL COURSE
29	WPC	4261/18	USUAL COURSE
30	WPC	4916/21	USUAL COURSE
31	WPC	3993/21	USUAL COURSE
32	WPC	391/22	NOT CONSIDERED AS STATEMENT REGARDING INFORMATION TO OTHERSIDE HAS NOT BEEN GIVEN
33	WPC	5248/21	AS PER LAST JUDICIAL ORDER
34	CMP	403/21	AFTER 2 WEEK
35	CMP	93/21	04-03-2022